

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 11th October, 2021

No. HCM/1/96/BENCH/ It is hereby informed to all the learned members of the Bar and litigants that Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding court on 21st & 22nd Oct., 2021.

The cases already fixed for listing on the said date will be listed on the subsequent dates namely 27th & 28th Oct., 2021.

By order etc.,

Sd/-

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, the 11th October, 2021**

No. HCM/1/96/BENCH/96722-41
Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**